

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 132 of 2011 &
I.A. No. 214 of 2011**

Dated :19thSeptember, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Tata Power Company LimitedAppellant (s)
Versus	
Maharashtra Electricity Regulatory Comm. & Anr.	... Respondent (s)

Counsel for the Appellant (s) : Mr. Jaideep Gupta, Sr. advocate with Mr. Sitesh Mukherjee and Mr. Avijeet Kumar Lala

Counsel for the Respondent(s) Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra for R-1.
Mr. J.J. Bhatt, Sr. advocate and Mr. Hasan Murtaza

ORDER

Admit.

Issue notice in both the Appeal as well I.A. Mr. Buddy A. Ranganadhan, advocate for Respondent no. 1 and Mr. Vikas Singh, Sr. Advocate for Respondent no.2 take notice on behalf of respective Respondents.

Post the matter for hearing I.A. No. 214/2011 on **27th September, 2011.** In the mean time Respondents are directed to file their replies in the I.A.

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/ak